

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &
IA NO. 405 OF 2015**

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bangalore Electricity Supply Co. Ltd.Appellant(s)
Vs.**

Karnataka Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Deep Rao for R-2

Mr. Anand K. Ganesan
for R-1

ORDER

We are informed that there is bereavement in the family of the appellant's counsel.

List the matter on **08.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**